



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
2	WP(C)/6525/2016 CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION Versus THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR. S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
3	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR. M KHATANIAR (R-6) MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR. P KAKATI (R-6) MR. P KAKATI (R-6)
4	WA/185/2017 CAVT. NO. 512/17 CAVT./512/2017	THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
5	WITH WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI

6	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
7	PIL/16/2018	MANJIT GOGOI AND ANR. Versus THE STATE OF ASSAM AND 16 ORS.	MRS M D CHOWDHURY MR D GOGOI MR. M DAS MS S DAS MR. B N DEKA MS. M BARUAH	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
8	C.Ex.App./84/2018 C.EX.APP. 2/2020(D/O)	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
9	WA/140/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
10	WITH WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
11	WITH WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
12	WA/264/2018	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. A CHETRY MR. M P SARMA
13	WA/295/2022 FIXED, WITH Cont.Cas(C)/413/2022 (D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
14	WP(C)/1203/2022 B/O	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
15	WA/12/2023 CAVT. NO.15582/022,	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
16	WA/330/2023 CAVT. NO.07352/023, FIXED, CAVT./735/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	WITH I.A.(Civil)/2633/2023 in WA/330/2023	GIRIN DEKA AND ANR. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
17	WA/414/2023	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM

=====

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1602/2024 B/O in WP(C)/686/2024	MASEB ALI Versus THE STATE OF ASSAM AND 8 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/686/2024	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
ADMISSION				
2	WP(C)/6330/2022 PART-HEARD, FIXED	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
3	WP(C)/865/2021 B/O	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 11 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M J BARUAH (R-12) MR. K R BORA (R-3,4,5,6) MR. A ALI (R-12) MR D MAHANTA (R-4 AND 5)
4	WP(C)/4412/2021 FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
5	WP(C)/4072/2022 B/O	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, HIGHER EDU SC, G U
6	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.

7	WP(C)/342/2023 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	MR. B D KONWAR SR. ADV. (r-7) GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) MR H AGARWAL (r-7) MR J SINGH (r-7) MS P GUPTA (r-7) MS V V THANYU (r-7) MS S JAIN (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/487/2023 in WP(C)/342/2023	MD. NUR SHAHED ALI, Versus ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
8	WP(C)/2510/2023 B/O	MUSHARAF SIKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, SEC. EDU.
9	WP(C)/6585/2023 FIXED	DEEPAK DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
ORDERS				
10	Cont.Cas(C)/163/2020 REV. PET 35/2020 WP(C) 1421/2018 (BOTH D/O), FIXED	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
12	WP(C)/6980/2022 FIXED	LAKHI NATH CHIENTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
13	Review.Pet./116/2023 FIXED, IN WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
15	Cont.Cas(C)/294/2023 B/O	FAYZAL HOQUE Versus SMTI. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	
16	Cont.Cas(C)/606/2023 B/O	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	
17	I.A.(Civil)/892/2024 FIXED in WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV	SC, ASSAM UNIVERSITY	MR. D BORAH

	WITH WP(C)/5524/2022	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
18	I.A.(Civil)/1550/2024 FIXED in WP(C)/2263/2024 WITH WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT
		PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT
		HEARING		
19	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION
20	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5)
21	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
22	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR

23	WP(C)/4151/2017 FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
	WITH			
24	WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
25	WP(C)/539/2018 FIXED, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018			
26	WP(C)/4917/2021 FIXED	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS. ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B U AHMED MR. A K AZAD MR. A K DUTTA MR. B PURKAYASTHA	MR. A R SIKDAR SC, ELEM. EDU SC, FINANCE
	WITH			
27	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
28	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
29	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
30	WP(C)/1321/2023 FIXED	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE
31	WP(C)/1454/2023 FIXED	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024

12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6740/2019 FIXED, WITH LCR	JYOTSHNA RANI SAHA @ JYOTSNA RANI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION			
2 WP(C)/5931/2017 FIXED, WITH LCR	MD. SOHAR @ SHAHAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR. B HUSSAIN MR. R S CHAUHAN MR. A AWAL	GA, ASSAM ASSTT.S.G.I.
HEARING			
3 WP(C)/45/2017 WITH LCR	PRADIP CHANDA Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR. E AHMED MR.P BISWAS	GA, ASSAMR. 2,3,4,5. ASSTT.S.G.I.(R. 1.)
4 WP(C)/71/2017 WITH LCR	SUKIRON NESSA Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR.S HOQUE	GA, ASSAM(R-2-4) ASSTT.S.G.I.(R-1)
5 WP(C)/89/2017 WITH LCR	AZMIRA BIBI @ AZMIRA KHATUN Versus UNION OF INDIA and 4 ORS.	MS.J H CHOUDHURY MS.S BEGUM MR.M R Z CHOUDHURY MS.J BEGUM MS.S KAKATI MD.H BHUYAN	GA, ASSAM ASSTT.S.G.I.
6 WA/157/2017 FIXED, WITH LCR, WP(C)/1813/2010 (D/O)	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
7 WP(C)/366/2017 WITH LCR	HASINA BHANU @ HASNA BHANU Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.Z HUSSAIN MS. D GHOSH, AMICUS CURIAE MR. F E CHOUDHURY MR. B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/2383/2017 FIXED	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
9	WP(C)/2548/2017 WITH LCR	AJIRAN NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.T MOHAMMAD	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2873/2017 WITH LCR	BIMALA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/2900/2017 WITH LCR	SWATULA ROY @ SUTALA ROY Versus THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2908/2017 WITH LCR	MALATI RANI BAISHYA @ MALATI BAISHYA Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
13	W.P.(CrI.)/2/2020 B/O	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
14	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
15	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
16	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
17	W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024

11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7421/2023 AS THE FIRST ITEM, FIXED	MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) MR. K GOGOI R SARMAH (FOR INTERVENOR) MS M KAKOTY (FOR INTERVENOR) DY.S.G.I.
	WITH I.A.(Civil)/1519/2024 in WP(C)/7421/2023	RUNGTA IRRIGATION LTD (INTERVENOR) Versus MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH R SARMAH MS M KAKOTY MS M KAKOTY	DR. ASHOK SARAF DY.S.G.I.
2	Cont.Cas(C)/102/2023 FIXED	KANAKA TEA ESTATE Versus RAJESH CHAUDHARY AND 2 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN	MR K AGARWAL (R3) MR. P K ROY (R1) MR B K SINGH (R3) MR. S K CHAKRABORTY (R1) MRS. A CHAKRABORTY (R1) MS. M DUTTA (R1) MR I S MAZUMDAR (R3) MS. A AZAD (R3)
	WITH WP(C)/683/2023	KANAKA TEA ESTATE Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N SAIKIA MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA MR I S MAZUMDAR (r-6) MS. A AZAD (r-6) SC, F C I
	WITH I.A.(Civil)/918/2023 in WP(C)/683/2023	THE FOOD CORPORATION OF INDIA AND 4 ORS Versus KANAKA TEA ESTATE,	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR A C BORBORA MS. N DEY
4	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C

5	WITH WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
	WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
6	WP(C)/1681/2024 FIXED	SIMANTA GOGOI Versus THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
7	WP(C)/2105/2024 FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM, GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR B BURAGOHAİN MR. J M GOGOI	MR. S BORTHAKUR DY.S.G.I.
ORDERS				
8	Cont.Cas(C)/138/2023 FIXED	VILIEBEI MERU Versus TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
HEARING				
9	Cont.Cas(C)/293/2014	DIPAK KUMAR DEY Versus ANKUR DUTTA	MR.K PAUL MR.P S BHATTACHARYYA MR.J P CHAUHAN MR.P J SAIKIA MR.R HAZARIKA MR.A K GUPTA MS.A SARMA	MR.R ISLAM MR.R DE MS.N MITRA
10	WITH WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY. and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
	WITH MC/1596/2014 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
	WITH MC/548/2015 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
11	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
12	WP(C)/1112/2015 WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
13	WP(C)/2383/2016	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5

14	WP(C)/6103/2018 WITH LCR, FIXED	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
15	WP(C)/5977/2022 FIXED	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. K N CHOUDHURY (r7-14,16,17,19-28) SC, P AND R.D. GA, ASSAM SC, APSC MR. R M DEKA (r7-14,16,17,19-28) MR. A S TAPADER (r-9,1-14,16,19-21,23-28,16) MR. D J DAS (r-9,11-14,16,9-21,23-28,16) MS N MAHANTA (r-9,1-14,16,19-21,23-28,16) N GAUTAM (r7,8,10,17,22)
2	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
3	WP(C)/900/2023 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
4	WP(C)/5453/2023 B/O	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N RAHMAN	GA, ASSAM MD H R AHMED (r-5)
5	WITH WP(C)/4619/2022	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MS. R CHOUDHURY MS. R CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN MR N RAHMAN	GA, ASSAM MD H R AHMED
6	WP(C)/2385/2024 B/O	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D

HEARING

7	WP(C)/3007/2014	PULAKESH BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	GA, ASSAM SC, APSC MS.A K CHOUDHURY MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
8	WP(C)/5693/2014	ASHIM BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
9	WITH WP(C)/5701/2014	JYOTIRMAY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R-3,4&5)
10	WP(C)/5939/2014 FIXED	SAILENDRA NATH KAKATI Versus THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
11	WP(C)/62/2015	BIDULAL BHADRA Versus THE STATE OF ASSAM AND 4 ORS	MR.M J BARUAH	MR.Z HAMMAD(R-5) GA, ASSAM MR.A M BARBHUIYA(R-5) MS.F BEGUMR-5 SC, REVENUE
12	WP(C)/3014/2015 WP(C) 7070/2015 WP(C) 2938/2017 WP(C) 3071/2017 WP(C) 3086/2017 WP(C) 3327/2017 (ALL D/O)	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27-29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27-29,32,34,39,45,47,48,51, 60,63-68,70)
13	WITH WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM MS. R CHOUDHURY (R-9) SC, APDCL MS F N ZAMAN (R-9) MS. B. HAZARIKA (R-9) MR. Z. HUSSAIN (R-9)
14	WP(C)/2194/2016 FIXED	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
15	WP(C)/5008/2017	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
16	WP(C)/2817/2019	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
17	I.A.(Civil)/1609/2021 WITH PAPER BOOK in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR Versus MOON SWARNAKAR NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY

WITH
[I.A.\(Civil\)/1611/2021](#)
in El.Pet./4/2021

NIJAM UDDIN CHOUDHURY
Versus
MOON SWARNAKAR
EUSUF ALI SHEIKH AND 4 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MR K P PATHAK
MR K P PATHAK
MR H I CHOUDHURY
MR. M U MONDAL
MS. N NASRIN
MD. I H KHAN
MR K ISLAM
MR A ALIM SK

MR P NAYAK
MR A CHALIHA
MS PADMINI BARUA
SC, P AND R.D.
GA, ASSAM
SC, FINANCE

18 [WP\(C\)/5861/2021](#)
FIXED

19 [WP\(C\)/1140/2022](#)

SYED MD SAHARUK ALOM
Versus
THE STATE OF ASSAM AND 6 ORS

MS C MEDHI
MR. S NATH

SC, APDCL

20 [WP\(C\)/1240/2022](#)

DHANANJOY GHOSH
Versus
THE GENERAL MANAGER (HR, NCC) AND
6 ORS.

MR. S BISWAS
MS D DEVI

MR S DUTTA (r-6)
MR. B BARMAN
MR. B BARMAN
MR. S S ROY (r-5)
MS. S. MOCHAHARI (r-6)
MR. S DUTTA (r-6)
ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/4/2008 (HEARING), WITH LCR, FIXED	GUTTU and CO. PVT. LTD. Versus ABDUL HAOQUE and ORS	G N SAHEWALLA P BORA D SENAPATI MS.M JAIN MD ASLAM	H I CHOUDHURY MR.N DHAR(R- 1-3) MS. R CHOUDHURY N HAQUE K UDDIN (R-1) K UDDIN (R-1) K UDDIN (R-1) MR.S R BARBHUIYA(R- 1-3) MR. T U LASKAR(R- 1-3) S K DAS B AHMED (R-1)
2	RSA/112/2009 (HEARING), WITH LCR	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
	WITH I.A.(Civil)/102/2024 in RSA/112/2009	MD. ALAUDDIN and ANR Versus BIDYUT BHUSAN DAS	MS. R CHOUDHURY MR F U BARBHUIYA	MR. P SEN
HEARING				
3	RSA/195/2012 WITH LCR	ABDUL RAHMAN and 5 ORS Versus KHALIHAI MENA CHUBA MAJID COMMITTEE and 3 ORS	MR.T ISLAM MS.P AHMED MS.S BEGUM	MS.L N CHOUDHURY MR.N HAQUE MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH
4	Tr.P.(C)./75/2017 WITH LCR	MRINALI GOSWAMI BHATTACHARYA Versus AMRIT RANJAN BHATTACHARYA	MR. R SHARMA MD. A HUSSAIN MR. H DEKA MR. D HAZARIKA	
5	RSA/125/2017 WITH LCR	DR MUHIBUL ISLAM Versus MD IKRAMUL MAJID	MR.C BARUAH MR.D BARUAH MR.B BARUAH	MR. D MAZUMDAR Sr. Adv. MR.P BORAH MS.J KAKOTI
6	RSA/370/2017 WITH LCR	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE

	<p>WITH I.A.(Civil)/147/2020 in RSA/370/2017</p>	<p>SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS</p>	<p>MS. R CHOUDHURY</p>	<p>MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY</p>
	<p>WITH I.A.(Civil)/750/2021 in RSA/370/2017</p>	<p>RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.</p>	<p>MS. R CHOUDHURY MR. A M AHMED MS S S ZIA</p>	<p>MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY</p>
7	<p>RSA/132/2018 WITH LCR</p>	<p>ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS</p>	<p>MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI</p>	<p>MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)</p>
8	<p>MACApp./856/2018 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus SRI AMAL BORAH AND 2 ORS</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	
9	<p>WITH MACApp./860/2018</p>	<p>SRI AMAL BORAH Versus THE ORIENTAL INSURANCE CO. LTD</p>	<p>MRS. R BORAH MR. D BORAH</p>	<p>MR. R C PAUL MS L DAS</p>
10	<p>RSA/94/2021 WITH LCR</p>	<p>LEGAL HEIRS OF AINUDDIN SK. KOBBAT ALI AND 6 ORS Versus LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS</p>	<p>MS. R CHOUDHURY MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MS S S ZIA MR D. CHAKRABORTY</p>	<p>MR. M A SHEIKH</p>
11	<p>FAO/62/2022 WITH LCR</p>	<p>MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.</p>	<p>MR J MOLLAH MR J DAS</p>	<p>GA, ASSAM MR. A B T HAQUE (R-3) B DUTTA (R-3) SC, REVENUE</p>
	<p>WITH I.A.(Civil)/3786/2022 in FAO/62/2022</p>	<p>MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.</p>	<p>MR J MOLLAH MR J DAS</p>	<p>GA, ASSAM SC, REVENUE</p>
12	<p>RSA/9/2023 WITH LCR, FIXED</p>	<p>SATHI DEY CHOUDHURY AND ANR. Versus MITA BHATTACHARJEE AND 4 ORS.</p>	<p>MR. S BISWAS MS D DEVI</p>	<p>S ALI(all respondents) MR. N BHARALI (all respondents) MR. R BARUAH(all respondents) MR A BHUYAN(all respondents)</p>
13	<p>FAO/46/2023</p>	<p>DHANJIT DAS AND ANR. Versus DWIJENDRA NATH DAS AND 2 ORS.</p>	<p>MR R SENSUA</p>	<p>MR U DAS MR. S SAIKIA</p>
	<p>WITH I.A.(Civil)/2197/2023 in FAO/46/2023</p>	<p>DHANJIT DAS AND ANR. Versus DWIJENDRA NATH DAS AND 2 ORS.</p>	<p>MR R SENSUA</p>	
14	<p>Mat.App./55/2023 WITH LCR, FIXED</p>	<p>XXXXXXX Versus XXXXXXX</p>	<p>MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA</p>	<p>MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA</p>
15	<p>WP(C)/626/2023</p>	<p>PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MD A HUSSAIN MR. A S CHOUDHURY</p>	<p>SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE</p>
16	<p>WP(C)/635/2023</p>	<p>APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. P P BARUAH MR. R SARMA MS. J TAMULI</p>	<p>SC, ELEM. EDU SC, AG SC, FINANCE</p>

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./211/2017 7 Y 3 M 14 D :WITH LCR 6 FILES, P.B.-2	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGHAIN	PP, ASSAM
2	Crl.A./394/2017 6 Y 11 M 10 D :WITH LCR 6 FILES, P.B.-2	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR Z KAMAR MR.M HUSSAIN MR. L R MAZUMDER MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM
3	CRL.A(j)/51/2018 6 Y 3 M 27 D :WITH LCR 5 FILES, OFFICE NOTE, P.B.-2	MOHENDRA LAHON Versus THE STATE OF ASSAM	MR. BIKASH PRASAD, AMICUS CURIAE	PP, ASSAM
4	CRL.A(j)/5/2020 5 Y 8 M 16 D :WITH LCR 5 FILES, P.B.-2	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(j)/25/2020 6 Y 10 M 28 D :WITH LCR 3 FILES, OFFICE NOTE, P.B.-2	DHANIRAM GOUR Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(j)/54/2020 6 Y 5 M 17 D :WITH LCR 3 FILES, P.B.-2, FIXED	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
7	Crl.A./68/2020 WITH LCR 6 FILES, P.B.-2	SHRI HARUN LAKRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
8	Crl.A./289/2022 1 Y 9 M 4 D :WITH LCR 6 FILES, P.B.-2, FIXED WITH I.A.(Crl.)/691/2022 in Crl.A./289/2022	KHAGEN BARMAN Versus THE STATE OF ASSAM AND ANR. KHAGEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B M CHOUDHURY MR. U CHOUDHURY	MR A N AHMED (R-2) PP, ASSAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1681/2020 WITH LCR, FIXED	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1908/2023 FIXED	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
WITH I.A.(Civil)/478/2024 in WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
2 WP(C)/7332/2023 FIXED	ASHIMJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
ORDERS			
3 Cont.Cas(C)/477/2023 FIXED	ABDUL MAZID TALUKDAR Versus KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	
4 WP(C)/1563/2024 FIXED	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
HEARING			
5 WP(C)/3422/2023 PART-HEARD	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C

6	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
7	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
8	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
9	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
10	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
11	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
12	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
13	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
14	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
15	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
16	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
17	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C

18	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
19	WP(C)/3325/2015	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
20	WP(C)/2833/2017 FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
21	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
22	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
23	WITH WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
24	WP(C)/6228/2017 FIXED	GREEN VISION Versus THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. M DEWAN MR. N DUTTA, SR. ADV.	GA, ASSAM MR. S CHAMARIA MRS. A GAYAN (CGC, R5) ASSTT.S.G.I. SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/2906/2018 in WP(C)/6228/2017	GREEN VISION Versus THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM MR. T C CHUTIA MR. S CHAMARIA
25	WITH WP(C)/4455/2017	GREEN VISION Versus THE STATE OF ASSAM and 4 ORS.	MR.N DUTTA MR.N N B CHOUDHURY MR.M DEWAN	SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/2945/2017 in WP(C)/4455/2017	GREEN VISION Versus THE STATE OF ASSAM and 4 ORS.	MR. N DUTTA MR. N N B CHOUDHURY MR. M DEWAN	MR. S CHAMARIA SC, AGRI. DEPARTMENT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024

10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/63/2012 PART-HEARD, WITH LCR, FIXED	NATIONAL INSURANCE CO.LTD. Versus SMTI POMILA MIRDHA AND ANR	MS.R D MOZUMDAR	MS. S KHANIKAR MS. P BARUAH
	WITH MC/2002/2012 in MFA/63/2012	NATIONAL INSURANCE CO.LTD. Versus SMTI POMILA MIRDHA AND ANR	MS.R D MOZUMDAR	
2	MACApp./28/2011 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
BAIL HEARING (BA)				
3	Bail Appln./1489/2024 WITH OFFICE NOTE, FIXED	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
4	Bail Appln./1494/2024 WITH OFFICE NOTE, FIXED	MUZZAMIL HOQUE Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
HEARING				
5	MACApp./252/2017 PART-HEARD, FIXED, WITH MACApp./93/2004 (D/O), WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
	WITH I.A.(Civil)/524/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH AND 4 ORS	MR. R C PAUL	MS. R CHOUDHURY
	WITH I.A.(Civil)/1201/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS.	MR. R C PAUL	MS. R CHOUDHURY
6	MA(S)/1/2014 WITH LCR	SMTI SAROJ BALA PAUL and 2 ORS, Versus SMTI BELA RANI KAR and 7 ORS	MR.G N SAHEWALLA MR. B SARMA MR.A CHETIA MD.ASLAM	MR.S NATH MR.S DUTTA

7	MFA/1/2015 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus JAGADISH RAY and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.S DAS	MR.S K BARKATAKI MR.Y S MANNAN MR.A BORAH MS.P HAJURI MS.S GOHAIN MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH
8	RFA/61/2015 WITH LCR	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
9	RFA/114/2017 WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
10	Arb.A./2/2018 WITH LCR, B/O	M/S JAY HIND SUPPLY CORPORATION Versus UNION OF INDIA	MR. K N CHOUDHURY MR. T DEURI MR. A DHAR	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
11	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
12	WITH RFA/25/2019 CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
13	MFA/11/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
14	WITH MFA/20/2022 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
15	WITH MFA/21/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
16	RFA/27/2022 CAVT. NO.06442/022, WITH LCR, FIXED	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM	MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR
	WITH I.A.(Civil)/744/2024 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR R K MOUR
17	Review.Pet./84/2022 in CRP/6/2019 (D/O), B/O	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. Versus SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. P K ROYCHOUHURY MR. N G KUNDU MS. D R BASUMATARY

18	RFA/12/2023 WITH LCR, FIXED	KUSHAL MECH Versus LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIFI (R2, R3, R8) S RABHA (r-1)
19	MFA/48/2023 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MONOWARA BEGUM AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. S ROY (R-1-6) MR. M H LASKAR (R-1-6) M. HOSSAIN
20	CRP(IO)/85/2023 WITH LCR, FIXED	MOUPIYA CHOUDHURY Versus USHARANI DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S BORA MR. K R PATGIRI MS CHITRALEKHA DAS MS J RAJKUMARI MS. U HAZARIKA
21	CRP(IO)/109/2023 CAVT. NO.03042/023, WITH LCR, FIXED	M/S. HOTEL PRADEEP Versus M/S CSA SANNA VAIBHAV HOSPITALITY LLP	MR K K MAHANTA (Sr. Advocate) MR G RAHUL MR. D M NATH	MR. A PARVEZ MR C PHUKAN MR D GOGOI FOR CAVEATOR MR. S SINGHA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1228/2019 FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./383/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
3	Bail Appln./845/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
4	Bail Appln./1326/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
ORDERS				
5	I.A.(Crl.)/653/2023 PART-HEARD, WITH LCR 5 FILES, FIXED in Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
	WITH Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
HEARING				
6	Crl.A./27/2011 PART-HEARD, LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA

7	CRL.A(J)/22/2020 4 Y 11 M 13 D :PART-HEARD, LCR 3 FILES, P.B.-1, FIXED	MONIRAM CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
8	CrI.A./393/2023 0 Y 8 M 6 D :PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1026/2023 in CrI.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4243/2017 FIXED	NAREN BORA and 141 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
2	WP(C)/8047/2017 FIXED	AINUL HAQUE and 7 ORS Versus THE STATE OF ASSAM and 5 ORS	MR T KALITA MR.I CHOUDHURY MR.B DEKA MR.A KAKATI	SC, APDCL
3	WP(C)/4836/2020 FIXED	HAREN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
WITH				
4	WP(C)/6837/2019	HAREN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	GA, ASSAM MR. S SARMA MR. T K BHUYAN
5	WP(C)/3139/2022 B/O	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
6	WP(C)/8098/2022 B/O	SHUBHAGRAHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE B DUTTA	SC, P AND R.D.
7	WP(C)/2211/2024 FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
HEARING				
8	WP(C)/3120/2015 B/O	ANNET KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
9	WP(C)/5582/2015 B/O	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. B CHAKRAVARTY MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
10	WP(C)/997/2018	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.

11	WP(C)/2685/2018 B/O	NIRANJAN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHOUDHURY MR. A K BARUAH A M I RAHMAN	SC, TRANSPORT SC, A S T C
12	WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
	WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
13	WP(C)/4648/2018	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
	WITH WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
15	WP(C)/1571/2019	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
16	WP(C)/3317/2019 FIXED	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
17	WP(C)/3710/2019	C. H. GOVINDA Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
	WITH WP(C)/3719/2019	KAMALAKSHA DUTTA AND ANR. Versus THE INDIAN OIL CORPORATION AND 4 ORS.	MR. B BARUAH MS. R R BARUAH MS P BATHARI MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, OIL
	WITH WP(C)/4349/2019	KISHAN KR. CHHETRY Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. B BARUAH MS. R R BARUAH MS S HASNU MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA SC, I O C
20	WP(C)/5049/2021	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
21	WP(C)/3187/2022	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
22	WP(C)/6481/2022	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.

23 [WP\(C\)/2720/2023](#)

GAJENDRA KALITA
Versus
THE STATE OF ASSAM AND 3 ORS

DR. P K GOSWAMI
MR A BARMAN

GA, ASSAM

24 [WP\(C\)/3433/2023](#)

MIACHAND ALI
Versus
THE STATE OF ASSAM AND 4 ORS

MS. S KANUNGOE
MS. J CHETTRY

GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1602/2024	RAJU PAUL AND ANR. Versus THE UNION OF INDIA	MR. R SARMA A H CHOUDHURY	SC, CUSTOMS
2	Bail Appln./1603/2024	TOUSEEF ALI FAROOQUI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./1604/2024	ABDUL MAZID Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
4	Bail Appln./1605/2024 B/O	DEBAJIT SAHA AND ANR. Versus UNION OF INIDA	MR. M BISWAS MS. A K CHOPHI J SINGPHO S K DAS	SC, NCB
5	Bail Appln./1606/2024	GAJEN SAIKIA Versus THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
6	Bail Appln./1607/2024	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
7	Bail Appln./1609/2024	ABDUL KHALEQUE Versus THE STATE OF ASSAM	MD K RAHMAN MR. N. ISLAM	PP, ASSAM
8	Bail Appln./1612/2024	GUNARAM DAIMARI @ GUNA DAIMARI @ GUNARAM DAIMARY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
9	Bail Appln./1613/2024	SAGAR SUBBA Versus THE STATE OF ASSAM	MR. S CHOWDHURY	PP, ASSAM
MOTION				
10	Crl.Rev.P./208/2024	LONGKI RONGPI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
11	Crl.Rev.P./209/2024	SHAHANAZ BEGUM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM

12	Crl.Pet./638/2024	SMT. JULI HAZARIKA BORA Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
13	Crl.Pet./639/2024	LEELADHAN SINGHA @ LILADDHON SINGHA Versus SUCHITRA SINGHA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
14	AB/1452/2024	MD. KAUSA ALI @ KAWSAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./286/2019 WITH LCR 4 FILES, FIXED	PANKAJ GOWALA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. U DAS MR. K K PARASAR	PP, ASSAM
16	Crl.Pet./1282/2023 WITH LCR 3 FILES(SCANNED COPY), B/O	ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. Z RAHMAN (R-2) MR. S PRODHANI (R-2) PP, ASSAM
17	Crl.Pet./188/2024	NILAN SINGHA @ NILON SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM
18	Crl.Pet./210/2024 B/O	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1082/2024 WITH OFFICE NOTE.	RAKESH ALI Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
20	Bail Appln./1319/2024 FIXED	SUJONUR ROSHID Versus THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
21	Bail Appln./1371/2024 FIXED	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. A BURAGOHAJN MR. M KHAN MS J AKTAR	PP, ASSAM
22	Bail Appln./1452/2024 WITH OFFICE NOTE, FIXED	DEBABRATA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR U S BORGHOJAIN MS DIPSY RAJA	PP, ASSAM
23	Bail Appln./1533/2024 FIXED	HAFIZUL ISLAM @ HABIZUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
WITH				
24	Bail Appln./1484/2024	ASHRAFUL ALOM MANDAL @ ASHRAFUL ALAM MANDAL Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
BAIL HEARING				
25	AB/4314/2023	RAFIKUL HOQUE @ RAFIQUE HOQUE @ RAFIQUUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
26	AB/957/2024 FIXED	HAYAT ALI PARAMANIK Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM

ORDERS

27	Crl.Pet./385/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	INAMUL HASAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM
28	Crl.A./58/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O WITH I.A.(Crl.)/209/2024 in Crl.A./58/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
29	Crl.Pet./248/2024 B/O	EKSED ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
30	I.A.(Crl.)/520/2024 in Crl.Rev.P./4417/2024 WITH Crl.Rev.P./4417/2024 (Filing Number)	MD. TUTUL SAIKIA Versus MISS NILIMA SAIKIA AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	
		MD. TUTUL SAIKIA Versus NILIMA SAIKIA AND 3 ORS (A)	MR. B K SEN	
HEARING				
31	Crl.Pet./1026/2015 PART-HEARD, FIXED WITH Crl.Pet./906/2015	MARNYA CHIRAM Versus VIJAY KUMAR AGARWALA and ANR	MR.R HUSSAIN MS.G SUTRADHAR MR.T SIRAM	MR.A R SHOMER-1 MR.A J GHOSH(R-1)
32	Crl.Pet./373/2013 FIXED WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	SMTI TELI KECHI Versus VIJAY KR. AGARWALA and ANR.	MR.R K DUTTA MR.U J SAIKIA	MR.A R SHOME MR.A J GHOSH PP, ASSAM
33	Crl.Pet./373/2013 FIXED WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
34	Crl.Pet./226/2013 WITH Crl.Pet./372/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
35	Crl.Pet./372/2013 WITH Crl.M.C./516/2013 in Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	WITH Crl.M.C./516/2013 in Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	WITH Crl.M.C./677/2014 in Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION Versus JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
36	Crl.Pet./854/2015 FIXED	NIRMAL KANTI DEBNATH Versus THE STATE OF ASSAM AND ANR	MR.R SHARMA MS.S BORA MR.P BARMAN MRS.P PHUKAN	PP, ASSAM

37	Crl.Pet./1310/2018 B/O	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
38	CRL.A(J)/55/2020 7 Y 1 M 1 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	DHANJIT HARIJAN Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
39	Crl.Pet./154/2022 B/O	JAYANTAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR R SENSUA MR D BORAH M. A. OASIS	PP, ASSAM
40	Review.Pet./170/2022 IN MAC.APP. 937/2017(D/O), WITH LCR, B/O	BHARATI BEZBARUAH AND 2 ORS. Versus RELAINCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. J KALITA MS. S. KAR	MR. A J SAIKIA (r-1) M CHETIA (r-1) MR. S. PEGU (r-1)
41	Crl.A./324/2022 1 Y 7 M 21 D :WITH LCR 4 FILES, B/O	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
42	Crl.Pet./768/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	SALMA SAHIL Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./669/2017 PART-HEARD, WITH LCR, FIXED	SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. D PEGU MR. J KALITA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
2	MACApp./66/2012 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
	WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
3	MACApp./385/2016 WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
4	MACApp./394/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N HAQUE (R2, R4) MR. N ISLAM (R2, R4) MS. M BARMAN MR. A K AZAD (R2, R4) MR R B ISLAM (R2, R4) MR. M ISLAM MR M HUSSAIN (R2, R4) MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)

5	<p>WITH MACApp./392/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and 4 ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MR. K K BHATRA (R5) MR. N HAQUE (R4) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R5) MR. M A AHMED (R4)</p>
	<p>WITH I.A.(Civil)/3671/2019 in MACApp./392/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA</p>	<p>MR. K K BHATRA MR. R K BHATRA</p>
	<p>WITH I.A.(Civil)/3672/2019 in MACApp./392/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA</p>	<p>MR. K K BHATRA MR. R K BHATRA</p>
	<p>WITH I.A.(Civil)/3673/2019 in MACApp./392/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA</p>	<p>MR. K K BHATRA MR. R K BHATRA</p>
6	<p>WITH MACApp./393/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and 4 ORS</p>	<p>MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MR. K K BHATRA (R6) MR. N HAQUE (R4) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R6) MR. M A AHMED (R4)</p>
	<p>WITH I.A.(Civil)/3663/2019 in MACApp./393/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA</p>	<p>MR. R K BHATRA MR. R K BHATRA</p>
	<p>WITH I.A.(Civil)/3664/2019 in MACApp./393/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA</p>	<p>MR. R K BHATRA MR. R K BHATRA</p>
	<p>WITH I.A.(Civil)/3665/2019 in MACApp./393/2016</p>	<p>UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA</p>	<p>MR. R K BHATRA MR. R K BHATRA</p>
7	<p>MACApp./357/2017 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LIMITED Versus MISS RAJENA BEGUM and 5 ORS</p>	<p>MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA</p>	<p>MR.K R BORA(R- 1-4)</p>
8	<p>MACApp./379/2017 CAVT. NO. 3/2017 WITH LCR</p>	<p>SRI NIRAB HARPAL and ANR Versus KAMALA KONWAR</p>	<p>MR.R K DUTTA MR.U J SAIKIA MR.N NATH</p>	<p>MR.P BHOWMICK MR.R DEKA MR. S ROY MR. M H LASKAR FOR CAVEATOR</p>
9	<p>MACApp./503/2017 WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus SAHERA CHOUDHURY and 2 ORS</p>	<p>MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA</p>	<p>MR H K J AHMED (R-1)</p>

10	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
11	MACApp./674/2018 WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)
	WITH CO/6/2019 in MACApp./674/2018	SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD	MR. S K JAIN MS. S TALUKDAR	
12	MACApp./949/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI ANGSHUMAN BORAH HIS LEGAL HEIR SRI ANJAN BORAH AND ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. P DIHINGIA	MR. P CHOUDHURY(R-1) MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)
	WITH I.A.(Civil)/2599/2022 in MACApp./949/2018	ORIENTAL INSURANCE CO. LTD. Versus ANJAN BORAH AND ANR.	MR M CHOUDHURY	
13	MACApp./28/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BHANITA MALI AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. N BORUAH MR. P DUTTA FOR CAVEATOR
14	MACApp./202/2019 WITH LCR(PHOTOCOPY)	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
	WITH MACApp./445/2022	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	
16	MACApp./330/2019 WITH LCR, FIXED	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)
17	MACApp./114/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUNU BORAH AND ANR	MS L SHARMA MR. S S SARMA	MR. M C BHATTA MR. D DAS MR. R J DAS
18	MACApp./152/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)
	WITH I.A.(Civil)/989/2020 in MACApp./152/2020	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	
19	MACApp./283/2020 WITH LCR, FIXED	SUKANTA MAZUMDER Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR SISHIR DUTTA(R-1) MR. A DUTTA (R-1) MS S MOCHAHARI(R-1) MR. S DUTTA (R-1) MRS. P M DUTTA (R-1)
20	MACApp./342/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)

WITH
[CO/33/2022](#)
in MACApp./342/2021

KABITA DEKA
Versus
UNITED INDIA INSURANCE CO. LTD. AND
2 ORS.

MR SISHIR DUTTA
MR. S DUTTA

MS. M CHOUDHURY
MS C BORAH

21 [MACApp./200/2022](#)
WITH LCR

RELIANCE GENERAL INSURANCE CO. LTD
Versus
SRIMATI MAMONI BARUAH and 2 ORS

MR D MONDAL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1566/2024 FIXED	MD AMIR SAHIL @ AMIR SWAHILA AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
2	Bail Appln./1611/2024	MOFIZ ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
<u>MOTION (AB)</u>				
3	AB/1449/2024	DALIM DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM
4	AB/1453/2024	MINUDDIN @ MOINUDDIN SK Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
5	AB/1456/2024	BIREN HUZURI Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR	PP, ASSAM
6	AB/1457/2024	JAMAL UDDIN AND 7 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
7	AB/1458/2024	MD. MOHAR ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
8	Crl.Rev.P./204/2024 FIXED	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

9	Crl.Pet./470/2024 WITH LCR 6 FILES, FIXED	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
WITH				
10	Crl.Pet./563/2023	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
11	Crl.Pet./583/2024 FIXED	NITYA CHAKMA Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM

ADMISSION

12	Crl.Rev.P./135/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR N RAHMAN	PP, ASSAM
13	Crl.A./172/2024	NITYA NANDA RAY Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA MR SOHAING	PP, ASSAM
WITH				
	I.A.(Crl.)/521/2024 in Crl.A./172/2024	NITYA NANDA RAY Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA MR SOHAING	PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./1287/2024 WITH CASE RECORD(SCANNED COPY), FIXED	THEMBOI @ SMT. THEMBOI SINGSON Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, DRI
15	Bail Appln./1315/2024 FIXED	MD. ABDUL HAI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
16	Bail Appln./1418/2024	MD. MOBARAK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S AHMED (P-1,3) MR. R THADANI MR. A HUSSAIN MS M TIWARI MS N AKTAR (P-1,3)	PP, ASSAM
17	Bail Appln./1434/2024 FIXED	RAFIJUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
18	Bail Appln./1435/2024 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
19	Bail Appln./1465/2024 FIXED	MD. BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	Bail Appln./1471/2024 WITH OFFICE NOTE, FIXED	ISLAM ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
21	Bail Appln./1476/2024 FIXED	LUNKHOHAO KHONGSAI AND 2 ORS. Versus UNION OF INDIA	MR. A AHMED MR A AHMED	SC, DRI
22	Bail Appln./1488/2024 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	Bail Appln./1556/2024 FIXED	MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	PP, ASSAM
24	Bail Appln./1558/2024 FIXED	AKASH KURMI Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	PP, ASSAM

BAIL HEARING

25	AB/664/2024 FIXED	SHAJAHAN ALI @ SAHAJAHAN ALI AND ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. MUSTAFA HUSSAIN	PP, ASSAM
26	AB/1195/2024 FIXED	HAREJ ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
27	AB/1299/2024 FIXED	MIJAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
28	AB/1337/2024 FIXED	SAURAV KUMAR DAS Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM

ORDERS

29	Crl.A./90/2024 WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/305/2024 in Crl.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
30	Crl.A./106/2024 WITH OFFICE NOTE, B/O WITH I.A.(Crl.)/347/2024 in Crl.A./106/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM PP, ASSAM
		SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

QUASHMENT

31	Crl.Pet./513/2019 WITH OFFICE NOTE, LCR 1 FILE	RAJIV KUMAR YADAV Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
32	Crl.Pet./1063/2019 B/O	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
33	Crl.Pet./156/2022 WITH LCR 1 FILE(SCANNED COPY)	HRIDAY BORAH @ HIDAY BORAH Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
34	Crl.Pet./87/2024 FIXED	MANAB JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR L KALITA (R-2) PP, ASSAM

HEARING

35	Crl.Rev.P./107/2012 WITH LCR 3 FILES, FIXED	KINARAM NATH Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
36	Crl.Rev.P./227/2013 WITH LCR 1 FILE	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	PP, ASSAM

37	CRL.A(J)/28/2019 5 Y 6 M 6 D :WITH LCR 4 FILES, P.B.-1, FIXED	BUDUL DAS Versus THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS PP, ASSAM CURIAE MS. D SAIKIA (AMICUS CURIAE)
38	CRL.A(J)/42/2019 6 Y 0 M 21 D :WITH LCR 5 FILES, P.B.-1	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS PP, ASSAM CURIAE
39	Crl.A./39/2022 2 Y 3 M 24 D :WITH LCR 5 FILES, P.B.-2, FIXED	MAMTAZ ALI Versus THE STATE OF ASSAM	MR. N ZAMAN PP, ASSAM MR. N UDDIN MR. S K JAIN MR M HOQUE MR. M ISLAM MR. A AHMED MD S ULLAH U U KHAN MR. S K CHETRY
	WITH I.A.(Crl.)/85/2023 in Crl.A./39/2022	MD MAMTAZ ALI Versus THE STATE OF ASSAM	MR. S K JAIN PP, ASSAM
40	Crl.A./103/2023 2 Y 2 M 29 D :WITH LCR (FOUR FILES).	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MS. N M DEKA (R-2) MR. R Deka PP, ASSAM S I AKAND
	WITH I.A.(Crl.)/244/2023 in Crl.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA PP, ASSAM MR. R Deka S I AKAND
41	Crl.A./479/2023 WITH LCR 4 FILES, FIXED	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR B SINHA PP, ASSAM
	WITH I.A.(Crl.)/1271/2023 in Crl.A./479/2023	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR B SINHA PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1601/2024	SIRAJUL ALOM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
2	Bail Appln./1608/2024	SELIM ALI Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
3	Bail Appln./1610/2024	MAHIBUR ISLAM PRAMANIK @ MAJIBUR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
MOTION				
4	Crl.Pet./637/2024	NIRANJAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N BORUAH MR S ARAFAT	PP, ASSAM
5	Crl.Pet./641/2024	MUSSTT MOMIRAN BEGUM @ BORO GEDI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
6	Crl.Pet./642/2024	BIJOY BHUSHAN BHARATIYA BORAH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
7	AB/1345/2024 FIXED	ASIK RAHMAN AND ANR Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
8	AB/1447/2024	BIJU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
9	AB/1448/2024	HEMANTA HAZARIKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM

10	AB/1450/2024	MINTU DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY	
11	AB/1451/2024	RAFIQUL ISLAM KHAN @ RAFIKUL ISLAM KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
12	AB/1454/2024	ESOB ALI @ YOUSUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
13	AB/1455/2024	WAIZ UDDIN AND 9 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
14	AB/1459/2024	NEPAL BISWAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MS M DAS MR. S MOLLAH	PP, ASSAM
ADMISSION				
15	Crl.Pet./612/2018 FIXED	RAJIB HUSSAIN THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
WITH				
	I.A.(Crl.)/162/2022 in Crl.Pet./612/2018	HASSNA ARA RAHMAN, Versus THE STATE OF ASSAM AND ANR.	MR D K BORDOLOI	MR. J ROY PP, ASSAM
16	Crl.Pet./1094/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	HRISHIKESH DAS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	MS. D GHOSH (R-2) OWEN. C (R-2) MS. N DEKA (R-2) MS. H BETALA (R-2) MS. C BORAH (R-2) MS. A HUSSAIN (R-2) PP, ASSAM
17	Crl.Rev.P./33/2024 WITH LCR 4 FILES, FIXED	JALIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. C S RAY	MR. J DEKA (R-2) PP, ASSAM
18	Crl.Rev.P./130/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
19	Crl.Pet./546/2024 FIXED	TAPAN PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./1479/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
21	Bail Appln./1176/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
22	Bail Appln./1256/2024 FIXED	GAHANU MAHALI AND 3 ORS. Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
23	Bail Appln./1431/2024 FIXED	MOTIYOR RAHMAN @ MOTIAR RAHMAN Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	MR. M HUSSAIN MR A.K. MOLLAH PP, ASSAM
24	Bail Appln./1451/2024 FIXED	ASRAFUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
BAIL HEARING				

25	AB/4098/2023 FIXED	RAJARSHI TARAT Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
26	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
27	AB/280/2024 FIXED	MD. FULBABU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR. M R KHANDAKAR (R-2) PP, ASSAM
28	AB/282/2024	AMAR KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
29	AB/337/2024	PANKAJ NATH Versus THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
30	AB/372/2024	ANSUMA BRAHMA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
31	AB/701/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. HAREJ ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
32	AB/742/2024	SAPAN RAY @ SWAPAN RAY Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
33	AB/887/2024	JAMIUL AKTAR AHMED Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
34	AB/924/2024	LOKMAN HUSSAIN @ LUKMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
35	AB/981/2024 FIXED	MADHAB KALITA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY PP, ASSAM
36	AB/1272/2024 FIXED	BHITALI BORA @ VITALI BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
<u>ORDERS</u>				
37	Cri.L.P./9/2021 WITH LCR 1 FILE, FIXED in Cri.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	MR J DAS, LEGAL AID COUNSEL
	WITH Cri.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA	
<u>HEARING</u>				
38	Cri.A./98/2011 WITH LCR 11 FILES, FIXED	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM

39	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
40	Crl.A./193/2012 WITH LCR 5 FILES, FIXED	MAINA SAIKIA Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR. T R DEURI (AMICUS CURIAE FOR APPELLANT) MR.D N AMIN	PP, ASSAM
41	Crl.Pet./1043/2017 WITH LCR 2 FILES	D. SHIVASANKARAN Versus PADMAVATI AUTOMOBILES and ANR.	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH MR.J CHOPRA	MR R K MOUR MR. D MAZUMDAR MR. P DAS MS. J BHATTACHARJEE
42	Crl.Rev.P./158/2021 WITH LCR 3 FILES(SCANNED COPY), FIXED	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)
43	Crl.Pet./485/2023 WITH LCR (ONE FILE).	DIMBESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR T RAJBONGSHI MR. B P SINHA	MR. D GOGOI (R-2) PP, ASSAM
<u>STAY MATTERS</u>				
44	Crl.Pet./587/2022 WITH LCR 2 FILES(SCANNED COPY)	PRADEEP NUNISA @ PRADIP KR NUNISA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,4th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4798/2017 FIXED	NURJAHAN SULTANA Versus THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
2	WP(C)/6204/2017 FIXED	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
3	WP(C)/5826/2019 FIXED	ANJANA SINGH Versus SILCHAR DEVELOPMENT AUTHORITY AND ANR.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR. S P CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED MR K BISWAKARMA
4	WP(C)/5347/2020 B/O	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
5	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
ORDERS				
6	Review.Pet./85/2024 IN WP(C) 6211/23(D/O), FIXED	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
WITH				
7	WP(C)/6786/2023	MD AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA SC, SEC. EDU.
HEARING				
8	WP(C)/2894/2013 PART-HEARD, FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
9	WP(C)/9573/2019 PART-HEARD	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE

10	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
11	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
12	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
13	Review.Pet./106/2021 PART-HEARD, FIXED, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANAR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
14	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
15	WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
16	WITH WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
17	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
18	WITH WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
19	WITH WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
20	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM

21	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
22	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
23	WP(C)/228/2023	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
24	WP(C)/4676/2023	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024